

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-4
New CA-796/2020 New CA-772/2020
IN
141/252/ND/2019

IN THE MATTER OF:
M/s. Unique Energies Pvt. Ltd.

....APPELLANT

SECTION
U/s 252

Order delivered on 22.12.2020

CORAM:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:
For the Appellant : Mr. Devesh Malan, Advocate
For the OL :
For the RD :
For the Intervener : Mrs. Vibhooti Malhotra and Mr. Shailendra Singh, St. Counsels
for Income tax Deptt

ORDER

CA-772/2020 :

This Application is filed for urgent listing of Application No.CA-796/2020 which has been filed seeking for extension of time. CA-772/2020 is **allowed**.

List the CA-796/2020 for hearing on 24.12.2020.


(DR. DEEPTI MUKESH)
MEMBER (J)

Surjit